


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON AT 10.30 AM 01.10.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1040/2019
PETITION NUMBER : CP/759/IB/2018
NAME OF THE PETITIONER(S) : G V R S MANIAN
NAME OF THE RESPONDENT(S) : R VENKATAKRISHNAN (RP)
(St.JOHN FREIGHT SYSTEMS LTD)
SECTION : 21 OF IBC

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	SUBHANG P. NAIR	COUNSEL FOR APPLICANT	
2.	T.k. Bhaukar Shwetha Varadheenan Mayan Jain	for the RP	Mayan Jain

(2)

[MA/1040/2019 in CP/759/IB/2018]

ORDER

On having the Resolution Professional to consider this Applicant as Financial Creditor, this MA/1040/2019 is hereby **allowed** to comply with the same within 3 days hereof.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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